

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-165/2014/6403/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati the th 30 July, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.DJ(S)2969, dtd. 18.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 25.07.2024 and 26.07.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 24.07.2024 till the morning of 29.07.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-165/2014/6404/A, dated , 30-7-24
Copy forwarded to:

✓ 1. The Project Manager, Gauhati High Court.

30/07/24
JT. REGISTRAR (VIGILANCE)

[Signature]